

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: July 01 , 2006**

**No. 1317 /DR(S)/2006**

Sri **Ram Naresh Misra**, Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge/ Special Judge, Mirzapur vice Sri Shiva Prakash Misra.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Mirzapur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1318 /DR(S)/2006**

Pursuant to Government Office Memorandum No. 1923/II-4-06-3(11)/ 92 dated 9.6.2006 Sri **Shiva Prakash Misra**, Special Judge/Additional District & Sessions Judge, Mirzapur is appointed/posted as Legal Advisor, U.P. Excise Commissioner's Office, Allahabad.

BY ORDER OF THE COURT,

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 130 / DR (S)/ 2006, Dated: Allahabad: July 01 , 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Secretary, Niyukti Anubhag-4, U.P. Shasan, Lucknow in reference to Government Office Memo. No. 1923/II-4-06-3(11)/ 92 dated 9.6.2006
4. The Secretary, U.P. Excise Commissioner's Department, Lucknow.
5. The Commissioner, U.P. Excise, Allahabad.
6. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
10. The District & Sessions Judge, Mirzapur.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

11. (i) Sri Shiva Prakash Misra, Special Judge/Additional District & Sessions Judge, Mirzapur.

You shall hand over charge and proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Registrar (Confidential), High Court, Allahabad.
14. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
15. The Assistant Registrar (Budget), High Court, Allahabad.
16. The Section Officer (Confidential-B Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judge, Mirzapur. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-**

**(K.K.RANJAN)**

**DEPUTY REGISTRAR(SERVICES)**